

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON 18.08.2023 THROUGH VIDEO CONFERENCING

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
SHRI. AVINASH K. SRIVASTAVA, MEMBER (TECHNICAL)

IN THE MATTER OF : Ramu Annamalai Ramasamy & others
-Vs-
Amrin Rizwana

MAIN PETITION NUMBER : CP/255/2020

(IA/MA) APPLICATION NUMBERS

IA/69/CHE/2023

ORDER

Applicant is led by Ld. Senior Counsel Mr. E.Omprakash for Mr. S.Sathiyarayanan, Advocate through video conferencing mode.

Mr. S.Sathiyarayanan, Counsel on record is in the High Court premises sitting in the car and is unable^{to} connect seamlessly. Mr. Omprakash, Senior Counsel seeks time in the absence of the Counsel on record to assist him.

At request, list the matter on 06.10.2023 for hearing.



(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)



(JUSTICE RAMALINGAM SUDHAKAR)
PRESIDENT